GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:526 ANSWERED ON:28.07.2010 SEATS IN HIGHER EDUCATION FOR DIASPORA CHILDREN Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has earmarked certain percentage of seats in higher education for Diaspora children in the country;

(b) if so, the details thereof for the last three years, year- wise, discipline-wise and institution-wise;

(c) whether this scheme covers only Government owned and aided institutions;

(d) if so, the details of the Diaspora students enrolled during the last three years, institutions-wise;

(e) the nodal agency, which allocated such seats to individual institutions;

(f) whether the students are given a choice to select the institution;

(g) if so, whether the fees chargeable from such students differ from normal fees; and

(h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) Yes Sir.

(b to d) The Regulations issued by All India Council for Technical Education (AICTE) on 21st January, 2004, provide, inter-alia, that fifteen percent seats in all the institutions/University Departments, approved by AICTE, offering technical courses leading to Diploma, Degree and Post-Graduate Degree in Engineering & Technology, Architecture & Town Planning, Pharmacy, Applied Arts, MBA & MCA, Hotel Management & Catering Technology, shall be allowed on supernumerary basis from amongst Foreign Nationals/Persons of Indian Origin (PIOs)/Children of Indian Workers in the Gulf Countries, over and above the approved intake, provided that 1/3rd of the 15% shall be reserved across different disciplines in the educational institution, for the Children of Indian workers in the Gulf Countries. However, any vacant seats out of 1/3rd category shall be reverted to the quota of 2/3rd meant for PIO/Foreign Nationals. Institution wise or discipline wise details are not centrally maintained.

(e) There is no nodal agency to allocate seats to individual institutions as institutions admit students in exercise of their autonomy.

(f) While eligible students can apply to any institution of their choice, enrolment there to depends on admission policy of each institution.

(g & h) Yes Sir, Institutions determine the fee to be charged from eligible students and information in respect of such fee fixed by institutions is not centrally maintained.